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Declaration of Assets and Liabilities

			rear	
I PRASHANT KUMAR I	RADAK son/dau	ighter/wife of :	BHOLA	RAJAK
aged years, be	elonging to	BIHAR	GOVER	MENIT
service and presently working as	DRIVE	R		
give herein below the details of the a	assets (immo	vable, movable	, bank balan	ce, etc.) of
myself, my spouse and dependants*:				

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

				SON DAUGHTER		
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	2000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	/0000 SBI	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	53334 5216 & 5319&	NIL	25 19 &	NIL	NIL
	Policies, etc.	28190				
(v)	Motor Vehicles (details of make, etc.)	BASAJ BIKE	MARUTI CAR HEROBIKE	NIL	MIL	NIL
(vi)	Jewellery (give details of weight and value)	N12 L	20 g Wild	NIL	NIL	NILL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	1 थास्त्र अमीन	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	龙田沙东	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	NZL SBI	500000	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
d	(c) dues to departments dealing with supply of electricity	NIL	NJL	

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
surcharge the assess which Inco filed. Give Account N (ii) Wealth indicate th year upto Tax return (iii) Sales	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN AUFPRY635K	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

c. Personal Detail

GPF/CPF/PRAN No.	:-	11013424 2869
Gender	:-	M (M/F)
Date of Birth	:-	Q 1 0 1 1 9 8 7 (DD/MM/YYYY)
Class/Group	:-	C. (A/B/C)
Cadre	:-	DRIVER BIHAR LEGISLATIVE ASSEMBLY (Full Name e.g. B.A.SBihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

> Signature P. 1c. Rajalc Name of Employee: PRASHANT KUMAR RAJAIC

Designation: DRIVER

Department: BIHAR LAGISLATIVE ASSEMBLY

Note:

Place: PATNIA

Date: 10-02-2022

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.